

(J.H.C. Sch. 1-7)

From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand
Ranchi

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File No. XXII(6)/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

1. Sri Kamal Nayan Pandey, Dist. & Addl. Sessions Judge, Dumka
2. Sri Rasikesh Kumar, Dist. & Addl. Sessions Judge, Latehar
3. Sri Rama Shanker Singh, Dist. & Addl. Sessions Judge, Koderma
4. Sri Kumar Dinesh, Dist. & Addl. Sessions Judge, Giridih
5. Md. Taufiqul Hassan, Dist. & Addl. Sessions Judge-cum-Spl. Judge A.C.B., Dumka
6. Sri Rajiv Ranjan, Dist. & Addl. Sessions Judge, Rajmahal
7. Sri Sachindra Birua, Secretary, DLSA, Deoghar,
8. Sri Rajendra Kumar Sinha, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Chaibasa,
9. Sri Kumar Kranti Prasad, Civil Judge (Sr. Div.)-cum-J.M., Chatra,
10. Sri Ajay Kumar Singh, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Dhanbad,
11. Sri Prabhat Kumar Sharma, Chief Judicial Magistrate, Sahebganj,
12. Sri Rajeev Ranjan, C.J.M., Dhanbad
13. Sri Kumar Pawan, Civil Judge (Sr. Div.)-I-cum-ACJM, Jamshedpur,
14. Sri Manoj Kumar Tripathi, Civil Judge (Sr. Div.)-cum-Special Judge Economic Offences, Dhanbad
15. Smt. Kalpana Hazarika, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Deoghar,
16. Sri Avinash Kumar Dubey, Secretary DLSA, Dhanbad,
17. Sri Sailendra Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Jamtara,
18. Sri Suraj Prakash Thakur, Civil Judge (Sr. Div.)-I-cum-A.C.J.M. Bokaro (Bermo at Tenughat),
19. Sri Dinesh Kumar Mishra, CJM, Garhwa,
20. Sri Vinod Kumar Tiwari, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Garhwa,
21. Sri Yogesh Kumar, Civil Judge (Sr. Div.), Hazaribagh,
22. Md. Asif Equbal, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Palamau at Daltonganj,
23. Sri Bipin Bihari Gautam, Secretary DLSA, Jamtara,
24. Smt. Kashika M. Prasad, Civil Judge (Sr. Div.)-cum-J.M., Ranchi,
25. Sri Shankar Kumar Maharaj, Civil Judge (Sr. Div.)-cum-J.M., Giridih,
26. Sri Tarun Kumar, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)-I, Khunti
27. Sri Raj Kumar Mishra, CJM, Lohardaga
28. Sri Chaudhary Ahsan Moiz, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Lohardaga,
29. Sri Sanjay Kumar Choudhary, CJM, Palamau at Daltonganj
30. Sri Bimlesh Kumar Sahay, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Giridih,
31. Sri Prafulla Kumar, Secretary DLSA, Palamau at Daltonganj,
32. Sri Rajesh Sinha, C.J.M., Godda,
33. Sri Sanjiv Kumar Verma, Civil Judge (Sr. Div.)-I-cum- A.C.J.M., Chatra,
34. Sri Soumendra Nath Sikdar, Secretary DLSA, Jamshedpur,
35. Sri Ajai Kumar Srivastava, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Koderma,
36. Md. Abdul Naseer, CJM, Jamtara,
37. Sri Dharmendra Kumar Singh, CJM, Ramgarh,
38. Sri Rajesh Srivastava, Secretary DLSA, Garhwa,
39. Sri Abhimanyu Kumar, Civil Judge (Sr. Div.)-I-cum-ACJM, Ramgarh,
40. Sri Prem Shankar, Civil Judge (Sr. Div.)-cum-J.M., Ramgarh.

Sub: - Nomination for attending two days Training Programme on "Civil and Procedural Law" scheduled to be held on 23rd & 24th June, 2018 at Judicial Academy Jharkhand, Ranchi.

Sir/Madam,

I am directed to inform that the Court has been pleased to nominate you for attending two days Training Programme scheduled to be held on 23rd & 24th June, 2018 at Judicial Academy Jharkhand, Ranchi with a direction

to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 23.06.2018 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid course.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 22nd June till the evening of 24th June, 2018.

Yours faithfully,
Sd/- J. P. Singh
Registrar (Administration)

Memo No. 2565 /Apptt.

Dated, Ranchi, the 19.06.18

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 1152/JAJ dated 13.06.2018 / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


19/06/18
Registrar (Administration)